

[*Translation*]

### **Train on Samastipur Section**

792. SHRI MANJAY LAL : Will the PRIME MINISTER be pleased to state :

(a) whether there is no train during day time except two trains in the morning and one train at 5.30 p.m. in the evening on the Muzaffarpur-Samastipur Section;

(b) if so, whether the Government are contemplating to introduce passenger or DMU trains on this section during day time;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) There are over nine Mail/Express/Passenger trains each way on Samastipur-Muzaffarpur Section during day time (from 6.00 A.M. to 7.00 P.M.).

(b) and (c). Do not arise.

(d) Due to operational and resource constraints.

[*English*]

### **Promotion of Science Education**

793. SHRI PHOOL CHAND VERMA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to introduce any special programme under the promotion of Science Education in the country;

(b) if so, the details thereof; and

(c) the achievements made during the last two years under this Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION) (DR. KRUPASINDHU BHOI) : (a) to (c). A Centrally Sponsored Scheme, 'Improvement of Science Education in Schools', has been operational since 1987-88. The Scheme envisages assistance to State Governments/Union

Territory Administrations for provision of science kits to upper primary schools, upgradation of science laboratories in secondary/senior secondary schools, supply of books on science related subjects to secondary/senior secondary schools and training of science and mathematics teachers. Voluntary agencies are also eligible for assistance under the Scheme for conduct of experimental and innovative programmes.

During the last two years, 12,608 upper primary and 7077 secondary/senior secondary schools have been covered at a total expenditure of Rs. 43.51 crores. Further, a sum of Rs. 1.27 crores has been sanctioned to 14 voluntary agencies for conduct of various experimental and innovative programmes.

### **Poverty Eradication Programme**

794. SHRI RAJENDRA AGNIHOTRI : Will the PRIME MINISTER be pleased to state :

(a) whether Prime Minister's Integrated Urban Poverty Eradication Programme has introduced an anti Poverty Plan for hills in India;

(b) if so, the details thereof and the areas to be covered under this programme;

(c) the fund allocated for this purpose; and

(d) the criteria adopted to incur this fund?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : (a) to (d). It has recently been decided to extend the Prime Minister's Integrated Urban Poverty Eradication Programme (PMI UPEP) to all the district towns having urban population in the States of north-eastern region, Sikkim, J & K Himachal Pradesh and Garhwal and Kumaon Regions of UP provided the population of the District does not exceed 1,00,000 and also no other town classified as Class II Urban Agglomeration in that District as per 1991 Census is already converted under the Programme. It is proposed to allot funds to such District towns @ Rs. 15 lakhs per town, to avoid sub-critical allocation.

### **Corruption Cases**

795. SHRI BOLLA BULLI RAMAIAH : Will the PRIME MINISTER be pleased to state :

(a) whether corruption cases have forced the Supreme Court to attend such cases on priority to normal cases;

(b) if so, the details thereof;

(c) whether any model code of conduct for its judges has been drafted by the court recently;

(d) if so, the details thereof along with its enforcement; and

(e) the number of cases pending in Supreme Court and various High Courts till date and time of their pendency?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ) : (a) to (e). The information is being collected and will be laid on the Table of the House.

#### **Profits by HUDCO**

796. SHRI R. SURENDER REDDY : Will the PRIME MINISTER be pleased to state :

(a) whether the Comptroller and Auditor General of India (CAG) has made adverse comments in its report on the account of the Housing and Urban Development Corporation (HUDCO) for 1994-95;

(b) if so, the details of discrepancies found in profit of HUDCO;

(c) whether the Government have instituted an enquiry against the officers and auditor of the company for underestimating the profit of HUDCO;

(d) if so, the details thereof;

(e) the action taken against them;

(f) whether the accounts of HUDCO for 1994-95 have been reconciled and the payment of income tax, if any, due from HUDCO for 1994-95 has been regularised; and

(g) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DEPARTMENT OF URBAN EMPLOYMENT AND POVERTY ALLEVIATION) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA) : (a) The

Comptroller and Auditor General of India (CAG) has commented on HUDCO's non-accountal of certain portion of the interest for the last quarter under infrastructure projects, pending completion of reconciliation in the accounts for the year 1994-95.

(b) Interest amounting to Rs. 1618.67 lacs was not included pending reconciliation of interest receipts.

(c) to (e). The Company took a conscious decision not to account the interest pending completion of the reconciliation of interest receipts. This has been disclosed in the Addendum to Director's Report in reply to CAG's comments, duly approved in Annual General Meeting by the shareholders. The accounts along with the Annual Reports have also been laid on the Table of the Lok Sabha on 14.12.95.

(f) and (g). Reconciliation has already been completed. The income tax will be regularised along with current years advance tax.

#### **Bahadurgarh Railway Station**

797. SHRI DHARAM PAL SINGH MALIK : Will the PRIME MINISTER be pleased to state :

(a) the number of complaints/suggestions recorded by passengers at Bahadurgarh Railway Station during the last six months; and

(b) the details and action taken by the Government on these complaints/suggestions?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) During August 1995 to January 1996, a total of 20 complaints/suggestions were recorded in the suggestion Book at Bahadurgarh Railway Station of Northern Railways.

(b) Out of 20 complaints/suggestions, 5 were for restoration of cancelled trains; 11 complaints relate to late running of trains, one complaint was against wrong information on enquiry; One complaint was about not granting of full refunds; and two complaints were against Booking clerks. Due to breaches and floods, a large number of trains on Delhi/New Delhi-Bhatinda section were cancelled. The floods/breaches also led to certain trains running late due to operational reasons. 16 such complaints were recorded on these accounts. All the cancelled train services on this section have since been restored. The remaining 4 complaints were got enquired into and found unsubstantiated.